

Dated: 11-1-86

Mr. Kothankar, Counsel
for the applicant

Mr. Murlidharan UDL
from the department is present
on behalf of respondents
No. 1 to 4.

None for R-5 to 7.

No reply filed yet.

S.O. to 19-3-1996 for reply.

S

Dy. Registrar

Dated: 7-3-96

Mr. Kothankar, Counsel and
applicant himself present.
The applicant is filing an application
praying for withdrawal of
the application.

Mr. B. Ranganathan, Counsel
for Mr. Deodhar, Counsel for the
respondents.

Place the matter before
the Tribunal for orders
on 25-3-96.

S

Dy. Registrar

Per Tribunal

Date: 25/3/96

Applicant in person

Advocate / Respondent Mr. B. Ranganathan

Counsel. For writ & for

The matter adjourned to 29/3/96

for order withdrawal
letter dated 7/3/96.

Dy. Registrar

Dated: 29-3-96 (47)

Applicant in person

Shri. B. Ranganathan for Shri. J.P.
Deodhar, Counsel for the respondents

Applicant has given an
application dated 7-3-96 seeking
permission to withdraw the OA.
Permission granted. OA is
dismissed as withdrawn.

✓
✓

Mr. Kothankar

(M.R. Kolhatkar)

MIA)

(B.S. Hegde)

MIS)

Order (despatched
to Appellate Respondent (s)

on 29/4/96

10/04/96.